

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA  
UNSTARRED QUESTION NO. 4932  
TO BE ANSWERED ON 26.03.2018

WELFARE OF KHADI WORKERS

4932. SHRI P.R. SUNDARAM:  
DR. HEENA VIJAYKUMAR GAVIT:  
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:  
SHRI SATAV RAJEEV:  
SHRIMATI SUPRIYA SULE:  
DR. J. JAYAVARDHAN:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of khadi workers presently engaged in khadi industries in the country, State/UT-wise;
- (b) the details of funds allocated and spent on the welfare schemes of khadi workers along with the number of khadi workers benefited therefrom during each of the last three years and the current year, State/UT-wise;
- (c) whether the Government has considered various demands of Khadi and Village Industries Corporation including restoration of rebate to enhance viability of khadi industries in the country and if so, the details thereof and if not, the reasons therefor; and
- (d) the other steps taken by the Government for the welfare of khadi workers in the country?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR MICRO, SMALL & MEDIUM ENTERPRISES  
(SHRI GIRIRAJ SINGH)

(a): State/UT-wise details of khadi workers presently engaged in khadi industries in the country is placed at **Annexure-I**.

(b): Government in the Ministry of MSME has been implementing the following welfare schemes for khadi workers:

(i) Aam Admi Bima Yojana (AABY) (*erstwhile* Khadi Karigar Janashree Bima Yojana) is a group insurance scheme to provide insurance cover to khadi artisans. The Scheme was formulated by Khadi and Village Industries Commission (KVIC) in association with the Life Insurance Corporation of India (LIC) with annual premium of Rs.100/- per beneficiary which is shared in the ratio of Rs.50/- by the Central Government from Social Security Fund, Rs.25/- by the Khadi Institution and Rs.12.50/- each by Khadi Artisan and KVIC. The scheme is available for artisans in the age group between 18 years to 59 years. The compensation available under the Scheme are as under:

In case of natural death	: Rs. 30,000/-
In case of accidental death	: Rs. 75,000/-
In case of full permanent disability due to accident	: Rs. 75,000/-
In case of part permanent disability due to accident	: Rs. 37,500/-

As an 'add-on' educational benefit (Shiksha Sahayog Yojana) without any additional premium, up to two school-going children of insured artisans studying in Class 9 to 12(including I.T.I.) are eligible for a scholarship of Rs. 100/- each per month.

The number of artisans covered under the scheme is placed at **Annexure-II**.

(ii) Workshed Scheme for Khadi Artisans was introduced in 2008-09 to provide financial assistance for construction of workshed to khadi artisans belonging to BPL category through the khadi institutions with which the khadi artisans are associated. This empowers khadi spinners and weavers to chart out a sustainable path for growth, income generation and better work environment.

Financial assistance provided to Khadi artisans under the scheme is given as follows:

Construction of Individual Workshed	20 Sq. mtrs.	Rs. 60,000/- or 75% of the cost of work shed (90% for NER), whichever is less.
Construction of Group of workshed (with Minimum 5 & Maximum 15)	10 Sq. mtrs. per artisan	Rs. 40,000/- per artisan or 75% of the cost of workshed (90% for NER), whichever is less.

Number of worksheds constructed during the last three years and current year is placed at **Annexure-III**.

State/UT-wise details of funds utilized under AABY and Workshed Scheme for Khadi Artisans for the last three years is placed at **Annexure-IV**. For the year 2017-18 Rs. 14.996 crore has been allocated and utilized under Workshed Scheme by KVIC. Under AABY, the premium amount for the year 2017-18 is paid to LIC by the Khadi Institutions and KVIC, which is under process.

(c): Government has introduced Market Development Assistance during 2009-10 in place of rebate and has further introduced Market Promotion Development Assistance (MPDA) – A unified scheme by merging Market Development Assistance, Publicity, Marketing and Market Promotion. A new component for Infrastructure namely setting up of Marketing Complexes /Khadi Plazas has been added to expand the marketing network of Khadi & VI products. Under the Modified MDA (MMDA) financial assistance at 30% of the Prime Cost, is distributed amongst Producing Institutions (40%), Selling Institutions (20%) and Artisans (40%).

(d): Artisans Welfare Fund Trusts have been established for the benefit of the artisans at State level. The spinning wages of Khadi artisans were revised from Rs. 4.00 to Rs.5.50 per hank w.e.f. 01.04.2017 and further enhanced from Rs. 5.50 to Rs. 7.50 per hank vide KVIC circular dated 26.12.2017.

**Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 4932 for answer on 26.03.2018**

State/UT-wise number of employment under Khadi and Poly during the year 2016-17

<b>Sl. No.</b>	<b>States/ UTs</b>	<b>No. of Artisans employed</b>
1	Jammu & Kashmir	21797
2	Himachal Pradesh	3175
3	Punjab	5053
4	UT Chandigarh	54
5	Haryana	52711
6	Delhi	1180
7	Rajasthan	28421
8	Uttarakhand	17445
9	Uttar Pradesh	122044
10	Chhattisgarh	4517
11	Madhya Pradesh	1833
12	Sikkim	0
13	Arunachal Pradesh	31
14	Nagaland	295
15	Manipur	143
16	Mizoram	14
17	Tripura	0
18	Meghalaya	38
19	Assam	5043
20	Bihar	67719
21	West Bengal	30258
22	Jharkhand	1807
23	Odisha	5272
24	A&N Islands	0
25	Gujarat*	17170
26	Maharashtra**	2974
27	Goa	0
28	Andhra Pradesh	8423
29	Telangana	2225
30	Karnataka	25094
31	Lakshadweep	0
32	Kerala	13731
33	Tamil Nadu	16922
34	Puducherry	465
	<b>Grand Total</b>	<b>455854</b>

\*including Dadra & Nagar Haveli; \*\*Daman& Diu

**Annexure-II referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 4932 for answer on 26.03.2018**

State/UT-wise number of Artisans covered under Aam Admi BimaYojana

S. No.	State/UT	2014-15	2015-16	2016-17	2017-18*
1.	Delhi	926	783	788	817
2.	Haryana	29438	32150	34274	32955
3.	Himachal Pradesh	1194	1070	1174	1171
4.	Jammu& Kashmir	3814	3814	3355	4200
5.	Chandigarh	4777	4312	4322	2532
6.	Rajasthan	16959	12532	12645	15321
7.	Bihar	6736	1980	2007	2486
8.	Jharkhand	1588	1588	1588	1785
9.	Odisha	2817	2750	2533	2639
10.	West Bengal	23517	23517	24847	17227
11.	Assam	3973	4657	4687	4908
12.	Arunachal Pradesh	18	19	16	8
13.	Manipur	71	147	153	248
14.	Meghalaya	16	29	29	34
15.	Mizoram	-	0	0	0
16.	Nagaland	180	0	180	54
17.	Sikkim	-	0	0	0
18.	Tripura	-	0	0	0
19.	Andhra Pradesh	6421	6101	5059	4885
20.	Telangana	1381	1238	1179	1194
21.	Bangalore	15634	15534	15634	10749
22.	Trivandrum	9760	9914	11444	13224
23.	Tamil Nadu	10332	9979	9901	9679
24.	Goa	-	-	0	0
25.	Gujarat	10314	10784	10824	9981
26.	Maharashtra	950	926	874	746
27.	Chhattisgarh	2339	2328	3664	4881
28.	Madhya Pradesh	1315	1493	1493	165
29.	Uttarkhand	10310	7408	8191	5112
30.	Uttar Pradesh	127767	126379	127846	94780
	<b>TOTAL</b>	<b>292547</b>	<b>281432</b>	<b>288707</b>	<b>241781</b>

\*provisional

**Annexure-III referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 4932 for answer on 26.03.2018**

State/UT-wise No. of worksheds constructed during each of last three years and current year

Sl. No.	Status/UTs	2014-15	2015-16	2016-17	2017-18 (upto 28.2.2018)
1	Jammu & Kashmir	0	0	0	0
2	Himachal Pradesh	160	0	20	120
3	Punjab	0	0	0	0
4	UT Chandigarh	30	10	20	65
5	Haryana	225	55	220	51
6	Delhi	0	0	0	0
7	Rajasthan	0	10	115	0
8	Uttarakhand	18	25	25	0
9	Uttar Pradesh	1104	310	1254	1300
10	Chhattisgarh	210	236	212	0
11	Madhya Pradesh	90	20	20	20
12	Sikkim	0	0	0	0
13	Arunachal Pradesh	0	0	0	0
14	Nagaland	0	0	0	0
15	Manipur	0	0	0	30
16	Mizoram	0	0	0	0
17	Tripura	0	0	0	0
18	Meghalaya	0	0	0	0
19	Assam	380	193	183	170
20	Bihar	200	0	20	0
21	West Bengal	565	140	100	100
22	Jharkhand	0	30	50	0
23	Odisha	100	25	80	80
24	A&N Islands	0	0	0	0
25	Gujarat*	200	50	200	0
26	Maharashtra**	60	34	25	20
27	Goa	0	0	0	0
28	Andhra Pradesh	110	50	200	113
29	Telangana	0	0	65	80
30	Karnataka	90	0	115	380
31	Lakshadweep	0	0	0	0
32	Kerala	110	25	280	245
33	Tamil Nadu	250	57	68	100
34	Puducherry	0	0	0	0
	<b>Total</b>	<b>3902</b>	<b>1270</b>	<b>3272</b>	<b>2874</b>

\*including Dadra &amp; Nagar Haveli;

\*\*Daman&amp; Diu

**Annexure-IV**

**Annexure-IV referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 4932 for answer on 26.03.2018**

State/UT-wise disbursement of funds under AABY & Workshed Scheme for Khadi Artisans

(Rs. in lakh)

Sl. No.	States/UTs	2014-15		2015-16		2016-17	
		AABY	Workshed Scheme	AABY	Workshed Scheme	AABY	Workshed Scheme
1	Jammu & Kashmir	-	24.75	0.00	12.00	0.00	0.00
2	Himachal Pradesh	-	36.00	0.00	59.85	0.00	12.00
3	Punjab	-	-	0.00	6.00	0.00	12.00
4	UT Chandigarh	-	13.50	0.00	0.00	0.00	0.00
5	Haryana	-	101.25	0.00	39.08	0.00	132.00
6	Delhi	-	2.25	0.00	0.00	0.00	0.00
7	Rajasthan	-	12.37	0.00	6.00	0.00	90.00
8	Uttarakhand	-	42.75	0.00	15.00	0.00	0.00
9	Uttar Pradesh	-	472.05	0.00	210.75	0.00	846.00
10	Chhattisgarh	-	47.25	0.00	187.28	0.00	127.00
11	Madhya Pradesh	-	20.25	0.00	32.25	0.00	12.00
12	Sikkim	-	-	0.00	0.00	0.00	0.00
13	Arunachal Pradesh	-	-	0.00	0.00	0.00	0.00
14	Nagaland	-	3.38	0.00	0.00	0.00	0.00
15	Manipur	-	-	0.00	0.00	0.00	0.00
16	Mizoram	-	-	0.00	0.00	0.00	0.00
17	Tripura	-	11.25	0.00	0.00	0.00	0.00
18	Meghalaya	-	0.00	0.00	0.00	0.00	0.00
19	Assam	-	171.00	0.00	115.80	0.00	109.80
20	Bihar	-	45.00	0.00	40.22	0.00	12.00
21	West Bengal	-	254.25	0.00	84.00	0.00	60.00
22	Jharkhand	-	33.75	0.00	18.00	0.00	30.00
23	Odisha	-	22.50	0.00	37.50	0.00	48.00
24	A. & N. Islands	-	-		0.00	0.00	0.00
25	Gujarat	-	45.00	0.00	75.00	0.00	120.00
26	Maharashtra	-	13.50	0.00	34.49	0.00	27.00
27	Goa	-	-	0.00	0.00	0.00	0.00
28	Andhra Pradesh	-	66.38	0.00	30.00	0.00	120.00
29	Telangana	-	-	0.00	0.00	0.00	39.00
30	Karnataka	-	40.50	0.00	15.00	0.00	120.00
31	Lakshadweep	-	-	0.00	0.00	0.00	0.00
32	Kerala	-	49.50	0.00	18.00	0.00	168.00
33	Tamil Nadu	-	112.50	0.00	36.00	0.00	42.00
34	Pondicherry	-	-	0.00	0.00	0.00	0.00
	Departmental	70.13	-	44.24	0.00	37.28	0.00
	<b>Total</b>	<b>70.13</b>	<b>1640.93</b>	<b>44.24</b>	<b>1072.22</b>	<b>37.28</b>	<b>2126.80</b>